

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No. 1942/77205-235/F.1(3)/Gaz/2023 Dated 10.10.2023, the following Committee is hereby re-constituted **with immediate effect** :-

S.No	Name of the Committee	Name of Judicial Officers	Designation
1.	Selection Committee under Rule 2(15)(b), Delhi District Courts Establishment Rules.	Sh. Deepak Garg, District Judge, Comm.Court (Central)	Chairperson
		Sh. Mukesh Kumar Additional District Judge (West)	Member
2.	Committee to suggest eligibility to appear in departmental examination promotion criteria for different category of posts.	Sh. Sumit Dass, ADJ+Wakf Tribunal (New Delhi District)	Member
		Sh. Arun Sukhija, Judge Family Court (West)	Member
		Ms. Medha Arya, ACJ-cum-CCJ-cum-ARC (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

*N. 18.12.23*

(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)

Delhi *hw*

Dated 18 DEC 2023

No. 93233-263/F.1(3)/Gaz/23

**Copy forwarded for information & necessary action to :-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, all court Complexes, Delhi/New Delhi/Rouse Avenue, Delhi,
3. The Officers concerned.
4. Sh. Rajesh Kumar Goel, Spl. Judge, PC-ACT, (CBI), RACC, Delhi.
5. The AO(J)/Branch In-Charge, Admin-I, II-II General, Recruitment Cell, Promotion Cell, Accounts, (Central), Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

*NK*

Principal District & Sessions Judge (HQs)

Delhi *hw*